

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 97(ND)/2014
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

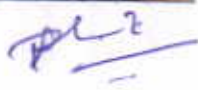

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY: Sidharth Nath Singh & Anr

V/s.

M/s. WSP Consultants India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KRISHNENDU ARITA, Adv	}	For Respondents	
2.	Abhishek Kumar, Adv			
3.	R.v Prabhat, Adv			
4.	Mr. VIJAY KUMAR	per	Petitioner	
5.	Mr. Rahul Chitnis	Order	Petitioner	

Even on the second call, Counsel for the Petitioner has not appeared. This has necessitated deferment of the order. In the interest of justice, the hearing is deferred to 23.09.2016.

Ld. Counsel for the Respondents shall intimate to the Counsel for the Petitioner about the date fixed so that he may appear on the next date of hearing.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

4th August, 2016
(P.K. SUD)